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കേരള സർക്കാർ
Government of Kerala
2018



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Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III University of Kerala

(Established as University of Travancore by the Travancore University Act in 1937 and reconstituted as University of Kerala by the Kerala University Act of 1957 and presently governed by the Kerala University Act of 1974 passed by the Kerala State Legislative Assembly)

(Re-accredited by NAAC with 'A' Grade)

NOTIFICATIONS

(1)

No. Ac. L/R/2782/2017.

7th June 2018.

Sub:—Amendment to Regulations relating to Recognition of Examinations—Degrees of State Boards/Statutory Universities/Deemed Universities/Other Institutions—Reg.—

The Academic Council at its meeting held on 7th October 2017, vide Item No. I.96; considered and resolved to approve the following Amendments to Regulations relating to Recognition of Examinations/Degrees of State Boards/Statutory Universities/Deemed Universities/Other Institutions.

Amendment

“That, in Chapter IV-Norms for granting Recognition/Equivalence to Examinations, Degrees etc. of Universities or Bodies of Foreign Countries of the Regulations relating to Recognition of Examinations and Degrees of other Universities, the following be added to the existing entries under relevant Universities/Institutions under the heading “Degrees and Examinations of other Universities and Institutions” recognized by the University of Kerala.

List of Degrees/Examinations of Other Universities/Institutions

<i>Sl. No.</i>	<i>Order No. and Date</i>	<i>Name of the State Boards/Statutory Universities/Foreign Universities/Institutions</i>	<i>Examinations/ Degrees</i>	<i>Corresponding Examinations/ Degree of the KU</i>	<i>Authorities Recommended</i>
(1)	(2)	(3)	(4)	(5)	(6)
1	Ac. C/020274/2015 dated 7-9-2016	University of Madras, Madras	B. A. Degree in Criminology and Police Administration (Distance)	Recognized for higher studies including L.L.B. Course in University of Kerala	Chairman, BoS in Law (Pass) Recognized for higher studies including L.L.B. Course in University of Kerala Dean, Faculty of Law Endorsed the remarks of the Chairman, BoS in Law (Pass)
2	Ac. C/017866/2015 dated 27-10-2016	North Eastern Hill University, Shillong	B.Sc. Degree in Geology (Honours) (Regular)	As equivalent to First Degree Programme in Geology (B.Sc. Degree) of the University of Kerala and as an approved qualification for B.Ed. Degree in Physical Science	Chairman, BoS in Education (Pass) Recognized as an approved qualification for B.Ed. Degree Physical Science Dean, Faculty of Education Endorsed the remarks of the Chairman BoS in Education (Pass)
3	Ac. C/025167/2016 dated 16-11-2016	Mahatma Gandhi University through St. Berchmans College (Autonomous) Chenganacherry	M.Phil Degree in Physics (Regular)	As equivalent to M.Phil Degree in Physics of the University of Kerala for higher studies and employment	Chairman, BoS in Physics (P.G.), Recognized as equivalent to M.Phil. Degree in Physics of the University of Kerala for higher studies and employment Dean, Faculty of Science Endorsed the remarks of the Chairman, BoS in Physics (P.G.)
4	Ac. C/024260/2016 dated 22-11-2016	University of Agricultural Sciences, Bangalore	Master of Veterinary Science Degree in Anatomy (Regular)	Recognized as an eligible qualification for higher studies and employment	Chairman, BoS in Biotechnology (PG) Recognized as an eligible qualification for pursuing higher studies and employment in the field of Biotechnology The Dean, Faculty of Applied Science and Technology Endorsed the remarks of the Chairman, BoS in Biotechnology

(1)	(2)	(3)	(4)	(5)	(6)
5	Ac. C/026371/2016 dated 21-11-2016	Kannur University	B.A. L.L.B. Degree (Honours) 5 Years (Regular)	Recognized for the purpose of higher studies and employment	Chairman, BoS in Law (Pass) Can be recognized for the purpose of higher studies and employment Dean, Faculty of Law Endorsed the remarks of the Chairman BoS in Law (Pass)
6	Ac. C/025145/2016 dated 24-11-2016	Manonmaniam Sundaranar University through Holy Cross College (Autonomous), Nagercoil	B.Com. Degree (Regular)	Recognized as an eligible qualification for higher studies and employment	Chairman, BoS in Commerce (Pass) Recognized as eligible for higher studies and employment. The Dean, Faculty of Commerce Endorsed the remarks of the Chairman BoS in Commerce (Pass)
7	Ac. C/025271/2015 dated 30-11-2016	Bharathidasan University through Holy Cross College (Autonomous), Tiruchirappalli	B.A.S.L.P. Degree (Regular)	Recognized as equivalent B.A.S.L.P. Degree of the University of Kerala for higher studies and employment	Chairman, BoS in B.A.S.L.P. Recognized as equivalent to B.A.S.L.P. course for higher studies and employment Dean, Faculty of Medicine Endorsed the remarks of the Chairman BoS in B.A.S.L.P.
8	Ac. C/017866/2015 dated 27-10-2016	North Eastern Hill University, Shillong	B.A. Degree in Political Science (Regular)	Recognized for the purpose of higher studies and employment	Chairman, BoS in Political Science (Pass) Recognized as an eligible qualification for higher studies and employment Dean, Faculty of Social Science Endorsed the remarks of the Chairman, BoS in Political Science (Pass)
9	Ac. C/025215/2016 dated 15-12-2016	CEPT University, Ahmedabad	M.Tech Degree in Urban and Regional Planning (Regular)	As equivalent to M. Planing (Housing) of the University of Kerala for the purpose of higher studies and employment	Chairman, BoS in Engineering (P.G.), Recognized as equivalent to M. Planning (Housing) of the University of Kerala for higher studies and employment Dean, Faculty of Engineering and Technology Endorsed the remarks of the Chairman, BoS in Engineering (P.G.)

(1)	(2)	(3)	(4)	(5)	(6)
10	Ac. C/026430/2016 dated 15-12-2016	Guru Gobind Singh Indraprastha University, Delhi	B.A.S.L.P. Degree (Regular)	Recognized as as eligible for higher studies and employment	Chairman, BoS in B.A.S.L.P. Recognized as eligible for higher studies and employment. Dean, Faculty of Medicine Endorsed the remarks of the Chairman, BoS in B.A.S.L.P.
11	Ac.C/022605/2016 dated 9-12-2016	Annamalai University	Bachelor of Physical Education (B.P.E.) (Regular)	Recognized as equivalent to the Bachelor of Physical Education (B.P.E.) three year course of University of Kerala for the purpose of higher studies and employment	Chairman, BoS in Physical Education (P.G.) Recognized as equivalent to the Bachelor of Physical Education (B.P.E.) three year course of University of Kerala for higher studies and employment. Dean, Faculty of Physical Education Endorsed the recommendation of the BoS in Physical Education (P.G.)
12	Ac.C/027382/2016 dated 16-12-2016	Pondicherry University	M.A. Degree in Politics and International Relations (Regular)	Recognised for the purpose of higher studies and employment	Chairman, BoS in Political Science (P.G.) Recognized for the purpose of higher studies and employment. Dean Faculty of Social Sciences Endorsed the recommendation of the BoS in Political Science (P.G.)
13	Ac.C/026311/2016 dated 6-2-2017	Manonmaniam Sundaranar University	M.Sc. Degree in Microbial Technology (Regular)	Recognised as an eligible qualification for higher studies and employment	Chairman, BoS in Biotechnology (P.G.) Recognised as an eligible qualification for pursuing higher studies in Biotechnology in University of Kerala and one of eligible qualification for applying for employment (in Government Service) Dean, Faculty of Applied Science and Technology Endorsed the remarks of the Chairman, BoS in Biotechnology (P.G.)

(1)	(2)	(3)	(4)	(5)	(6)
14	Ac.C/022827/2016 dated 21-12-2016	Madurai Kamaraj University	M.Phil Degree in Material Science (Regular)	Recognised as eligible for higher studies and employment in the field of Physics.	Chairman, BoS in Physics (P.G.) Recognized for the purpose of higher studies and employment in field of Physics. Dean, Faculty of Science Endorsed the remarks of the Chairman, BoS in Physics (P.G.)
15	Ac.C/026444/2016 dated 9-1-2017	Bangalore Universty through Jyoti Nivas College (Autonomous)	B.B.M. Degree (Regular)	Recognised as an eligible qualification for higher studies and employment	Chairman, BoS in Business Management (Pass) Recognised as an eligible qualification for higher studies and employment Dean, Faculty of Management Studies Endorsed the remarks of the Chairman, BoS in Business Management (Pass) Standing Committee of the Academic Council held on 31-12-2016 Recommended to approve the recommendations of the Board of Studies in Business Management (Pass) as endorsed the Dean, Faculty of Management Studies
16	Ac.C/2/024462/2016 dated 11-1-2017	Alagappa University, Karaikudi	B.A. Degree in English Through Distance mode	Recognised as an eligible qualification for higher studies and employment	Chairman, BoS in English (Pass) Recognised for the purpose of higher studies and employment Dean, Faculty of Arts Endorsed the remarks of the Chairman, BoS in English (Pass)
17	Ac.C/026843/2016 dated 12-1-2017	University of Kerala	Ph.D. Degree in Optoelectronic Awarded to Sri Vinod, M.	Recognised as an eligible qualification for higher education and employment in the area of Physics	Chairman, BoS in Physics (P.G.) Recognized for higher studies and employment in the area of Physics. Dean, Faculty of Science Endorsed the remarks of the Chairman, BoS in Physics (P.G.)

(1)	(2)	(3)	(4)	(5)	(6)
18	Ac.C/2/023676/2016 dated 11-1-2017	Christ University, Bangalore (Deemed)	B.A. Degree in Performing Arts. English Psychology (Regular)	Recognised as an eligible qualification for the purpose of higher studies' (MA Literature/ MA Communicative English) in University of Kerala	Chairman BoS in English (Pass) Recognized for the purpose of higher studies (MA Literature/ MA Communicative English) in University of Kerala. Dean, Faculty of Arts Endorsed the recommendation of the Chairman, BoS in English (Pass)
19	Ac.C./024899/2016 dated 19-1-2017	Manonmaniam Sundaranar University, Thirunelveli	B.A. Degree in History and Tourism (Regular)	Recognized as an eligible qualification for higher studies and employment in History	Chairman, BoS in History (Pass) Recognized for the higher studies and employment in History. Dean, Faculty of Social Science Endorsed the recommendation of the Chairman BoS in History (Pass)
20	Ac.C/026507/2016 dated 20-1-2017	Savitribai Phule Pune University, through Symbiosis College of Arts and Commerce (Autonomous)	B. Com Degree (Regular)	Recognized as an eligible qualification for higher studies and employment	Chairman, BoS in Commerce (Pass) Recognized for the purpose of higher education and employment. Dean, Faculty of Commerce Endorsed the recommendation of the Chairman BoS in Commerce (Pass)
21	Ac.C/018224/2016 dated 3-1-2016	Kannur University	B.Sc. Degree in Forestry and Wood Technology (Regular)	Recognized as an eligible qualification for higher studies and employment	Chairman, BoS in Environmental Science (Pass) Recognized as an eligible qualification for higher studies and employment Dean, Faculty of Applied Science and Technology Endorsed the remarks of the Chairman, BoS in Environmental Science (Pass)

(1)	(2)	(3)	(4)	(5)	(6)
22	Ac.C/2/026642/2016 dated 2-2-2017	University of Madras through Madras Christian College, Chennai (Autonomous)	B.Sc. Degree in Chemistry (Regular)	Recognized as equivalent to B.Sc. Degree in Chemistry of this University for the purpose of higher education and employment.	Chairman, BoS in Chemistry (Pass) Recognized as equivalent to B.Sc. Degree in Chemistry of this University for the purpose of higher education and employment. Dean, Faculty of Science Endorsed the remarks of the Chairman BoS in Chemistry (Pass).
23	Ac.C/028096/2016 dated 2-2-2017	Manonmaniam Sundaranar University through Holy Cross College (Autonomous)	M.A. Degree in English (Regular)	Recognized for the purpose of higher education and employment in English.	Chairman, BoS in English (P.G.), who is also the Dean, Faculty of Arts Recognized for the purpose for higher education and employment in English.
24	Ac.C/022790/2016 dated 30-1-2017	University of Cologne	Doctor of Natural Science (Dr.rer.Nat) awarded to Smt. Resmi Mohan	Recognized as equivalent to the Doctoral Degree awarded by University of Kerala in Chemistry for employment purposes.	Chairman, BoS in Chemistry (P.G.) Recommended as an eligible qualification for employment in the field of Chemistry Dean, Faculty of Science Remarked that the said Degree can be equated to Ph.D Degree in Chemistry of the University of Kerala for the purpose of employment in the field of Chemistry Standing Committee of the Academic Council held on 24-11-2016 Refer the matter to the Core Committee of the Academic Council. Core Committee of the Academic Council held on 24-11-2016. The Committee resolved to recommended that the said degree can be recognized as equivalent to Doctoral Degree awarded by University of Kerala in Chemistry for employment purposes.

(1)	(2)	(3)	(4)	(5)	(6)
25	Ac.C/027651/2016 dated 4-2-2017	Kannur University	M.Sc. Degree in Geography (Geoinformatics) (Regular)	Recognized as equivalent to M.Sc. Degree in Geography of the University of Kerala for the purpose of higher studies and employment	Chairman, BoS in Geography (P.G.) Recognized as equivalent to M.Sc. Degree in Geography of the University of Kerala for the purpose of higher studies and employment Dean, Faculty of Social Sciences Endorsed the remarks of the Chairman, BoS in Geography (P.G.)
26	Ac.C/017702/2015 dated 7-2-2017	Bharathiar University, Coimbatore	Ph.D. Degree in Biochemistry awarded to Sri Jayamoorthy, P.	Recognized as an eligible qualification for employment, higher studies and as a research guide in Biochemistry	Chairman, BoS in Biochemistry Recognized as an eligible qualification for employment in the field of Biochemistry and eligible for guideship in Biochemistry Dean, Faculty of Science Recognized as eligible Ph.D Degree in Biochemistry for Ph.D research guide in Biochemistry.
27	Ac.C/025831/2016 dated 9-2-2017	Bangalore University, through Kristu Jayanti College, Bengaluru (Autonomous)	B.B.M. Degree (Regular)	Recognized as an eligible qualification for higher studies (for doing M.B.A) of University of Kerala.	Chairman, BoS in Business Management (Pass) Recognized as an eligible qualification for higher studies (for doing M.B.A) of the University of Kerala. Dean, Faculty of Management Studies Endorsed the remarks of the Chairman BoS in Business Management (Pass). Standing Committee of the Academic Council held on 31-12-2016 Recommended to approve the recommendations of the Chairman, BoS in Business Management (Pass) as endorsed by the Dean faculty of Management Studies.

(1)	(2)	(3)	(4)	(5)	(6)
28	Ac.C/024054/2016 dated 9-2-2017	The Maharaja Sayajirao University of Baroda	B.V.A. Degree in Sculpture/B.A. (Fine) (Regular)	Recognized as equivalent to the B.F.A. course in Sculpture conducted by University of Kerala for higher studies and employment	Chairman, BoS in Applied Arts Recognized as equivalent to the B.F.A. course in Sculpture conducted by University of Kerala for higher studies and employment Dean, Faculty of Fine Arts Endorsed the recommendation of the Chairman BoS in Applied Arts.
29	Ac.C/025586/2016 dated 9-2-2017	Mahatma Gandhi University, Kottayam	M.Phil. Degree in Behavioural Science and Rehabilitation Nursing (Regular)	Recognized as an eligible qualification for higher studies and employment in Nursing	Chairman, BoS in Nursing (P.G.) Recognized as an eligible qualification for higher studies and employment in Nursing Dean, Faculty of Medicine Endorsed the recommendation of the Chairman BoS in Nursing P. G
30	Ac.C/027793/2016 dated 10-2-2017	Sri Sathya Sai Institute of Higher Learning (Deemed University)	B.A. Degree in English Language and Literature (Regular)	Recognized as equivalent to the B.A. Degree in English Language and Literature of University of Kerala and as an eligible qualification for the purpose of higher education and employment	Chairman, BoS in English (Pass) Recognized as equivalent to the B.A. Degree in English Language and Literature of University of Kerala and as an eligible qualification for the purpose of higher education and employment. Dean, Faculty of Arts Endorsed the recommendation of the Chairman BoS in English (Pass).
31	Ac.C/024278/2016 dated 10-2-2017	University of Madras through Bharathi Women's College (Autonomous)	B.Sc. Degree in Botany (Regular)	Recognized as equivalent to the B.Sc. Degree in Botany (Regular) Degree of the University of Kerala for higher studies and employment	Chairman, BoS in Botany (Pass) Recognised as equivalent to the B.Sc. Degree in Botany (Regular) Degree of the University of Kerala for higher studies and employment Dean, Faculty of Science Endorsed the recommendation of the Chairman, BoS in Botany (Pass).

(1)	(2)	(3)	(4)	(5)	(6)
					Standing Committee of the Academic council held on 31-12-2016 Recommended to approve the recommendations of the Chairman, BoS in Botany (Pass) as endorsed by the Dean, Faculty of Science.
32	Ac.C/028626/2017 dated 27-2-2017	JAIN University, Bengaluru (Deemed)	B.A. Degree (Optional English, Psychology, Journalism) (Regular)	Recognized as eligible for higher studies and employment in the subject English	Chairman, BoS in English (Pass) Recognized as equivalent to B.A. Degree in English Language and Literature of Kerala University and also eligible for higher studies like B.Ed. and M.A. in English Language and Literature Dean, Faculty of Arts Endorsed the remarks of the Chairman, BoS in English (Pass).
33	Ac.C/027332/2016 dated 17-2-2017	University of Madras through Shrimathi Devkunvar Nanalal Bhatt Vaishnav College for Women (Autonomous), Chennai	B.Com. Degree (Regular)	As an eligible for higher studies and employment in Commerce	Chairman, BoS in Commerce (Pass) Recognized as an eligible qualification for higher studies and employment Dean, Faculty of Commerce Endorsed the remarks of the Chairman BoS in Commerce (Pass).
34	Ac.C/025335/2016 dated 20-2-2017	Agricultural Scientists Recruitment Board (ICAR), New Delhi	NET in Agricultural Biotechnology	Recognised as equivalent to the NET in Life Sciences of CSIR-UGC Examination	Chairman, BoS in Biotechnology (P.G.) Recognised as equivalent to the NET in Life Sciences of CSIR-UGC Examination Dean, Faculty of Applied Science and Technology Endorsed the recommendation of the Chairman, BoS in Biotechnology

(1)	(2)	(3)	(4)	(5)	(6)
35	Ac.C/013931/2016	Visweswaraya Technological University, Belgaum through M.S. Ramaiah Institute of Technology, Bangalore (Autonomous)	M.Tech. Degree in Structural Engineering (Regular)	Recognized as equivalent to M. Tech. Degree in Structural Engineering of the University of Kerala.	Chairman, Board of Studies in Engineering (P.G). Remarked that the matter may be placed before the Board of Studies in Engineering (P.G) Minutes of the meeting of the Board of Studies in Engineering (P.G) held on 25-11-2016 Recognized as equivalent to M.Tech. Degree in Structural Engineering of the University of Kerala. Additional meeting of the Faculty of Engineering and Technology held on 14-12-2016 Endorsed the recommendation of the Board of Studies in Engineering (P.G)

The above amendment to Regulations relating to Recognition of Examinations/Degrees of State Boards/Statutory Universities/Deemed Universities/Other Institutions was laid before the Senate at its meeting held on 16th and 17th March 2018, vide Item No. II (05) for consideration and adoption as envisaged under Section 39 (i) of the Kerala University Act, 1974 and the same was approved.

(2)

No. Ac.L/R/2789/2017.

16th June 2018.

AMENDMENT TO THE REGULATIONS OF TWO YEAR B.Ed. DEGREE COURSE IN SPECIAL EDUCATION (INTELLECTUAL DISABILITY) 2015 SCHEME

The Academic Council at its meeting held on 7th October, 2017, considered and resolved to approve Amendment to the Regulations of the Two Year B.Ed. Degree Course in Special Education (Intellectual Disability) 2015 Scheme.

Amendment-I

“That, in the Regulations relating to Two Year B.Ed. Degree Course in Special Education (Intellectual Disability) (2015 Scheme), clause XIV (last sentence of para I) shall be modified as:

“The minimum attendance of Student Teachers shall be 80% for all course work, 90% for all practicum, and 90% for school internship (5% attendance may be condoned by the head of institution on genuine grounds)”.

The amendment to the Regulations of the Two year B.Ed. Degree Course in Special Education (Intellectual Disability) 2015 Scheme was laid before the Senate its meeting held on 16th and 17th March, 2018, vide Item No. (II) 08 for consideration and adoption as envisaged under Section 39 (i) of the Kerala University Act, 1974 and the same was approved.

(3)

No. Ac.L/Ord/2792/2017.

16th June 2018.

AMENDMENT TO THE KERALA UNIVERSITY FIRST ORDINANCES, 1978

In exercise of the powers conferred on the Syndicate by virtue of Section 36 of the Kerala University Act, 1974, the Syndicate at its meeting held on 6-2-2018 has made the following amendment to the Kerala University First Ordinances, 1978.

Amendment-256

“That in ‘Chapter IV -“Levy of fees by the University” of the Kerala University First Ordinances, 1978, the Clause 22 shall be amended as:

<i>Clause 22</i>	<i>Amended Fee</i>
For revaluation of each Paper of University Examination	` 500

Amendment-257

“That in ‘Chapter IV-“Levy of fees by the University” of the Kerala University First Ordinances, 1978, the Clause 21.B shall be amended as:

<i>Clause 21. B</i>	<i>Amended Fee</i>
For scrutiny	` 150

Amendment-258

“That in ‘Chapter IV-“Levy of fees by the University” of the Kerala University First Ordinances, 1978, Clause 22 (5) shall be added immediately after Clause 22(4) as:

Fee levied for late submission of revaluation memo and Marklist :

<i>Clause 22 (5)</i>	<i>Amended Fee</i>
i If the revaluation memo is submitted by the candidate within 45 days from the date of memo, the change of marks will be effected and the marks will be considered for ranking purpose	Nil
ii If the revaluation memo is submitted after 45 days from the date of memo, the change of marks will not be considered for rank	Nil
iii Late fee to be levied from the candidate if the revaluation memo is submitted after 45 days and within 6 months from the date of issue of the original revaluation memo	` 500
iv Late fee to be levied from the candidate if the revaluation memo is submitted after 6 months within a period of one year from the date of issue of the original revaluation memo	` 1,000
v Late fee to be levied from the candidate if the revaluation memo is submitted after one year from the date of issue of the original revaluation memo	` 1,000

Amendment-259

“That in ‘Chapter IV-“Levy of fees by the University” of the Kerala University First Ordinances, 1978, Clause 23 (8) shall be added immediately after Clause 23(7) as:

23(8) For late submission of Exam application forms

<i>Clause 23 (8)</i>	<i>Amended Fee</i>
Late fee for submission of exam application forms prior to 10 days of the scheduled date of commencement of examination for which no prior sanction from the Controller of Examination is required.	` 600

Amendment-260

“That in ‘Chapter IV-“Levy of fees by the University” of the Kerala University First Ordinances, 1978, the Clause 23 (9) shall be added immediately after Clause 23(8) as:

<i>Clause 23 (9)</i>	<i>Amended Fee</i>
Penalty for submission of exam application forms within ten days and upto three days prior to the commencement of examination with the sanction from the Controller of Examinations.	` 1,000

Amendment-261

“That in ‘Chapter IV -“Levy of fees by the University” of the Kerala University First Ordinances, 1978, Clause 23 (10) shall be added immediately after Clause 23(9) as:

Additional fee levied for mercy chance examination in addition to the regular examination fee

<i>Clause 23 (10)</i>	<i>Amended Fee</i>
(i) Fee levied in addition to the regular examination fee per semester/year for mercy chance appearances under the existing scheme and syllabus	` 2,000
(ii) Fee levied in addition to the regular examination fee for mercy chance appearances if the scheme and syllabus has lapsed.	` 5,000

Amendment-262

“That in ‘Chapter IV -“Levy of fees by the University” of the Kerala University First Ordinances, 1978, Clause 23. A.6 shall be added immediately after Clause 23(10) as:

<i>Clause 23. A.6</i>	<i>Amended Fee</i>
Fee levied for Genuineness Verification of Degree/Diploma Certificates/Marklists and other documents on requests placed by Foreign Embassies.	` 1,000

The Amendments in Chapter-IV, Levy of Fees by the University of the Kerala University First Ordinances, 1978, was considered and adopted by the Senate at its meeting held on 16th and 17th March, 2018, as envisaged under Section 37 (1) of the Kerala University Act, 1974 and the same was approved.

University Buildings,
Thiruvananthapuram.

DR. JAYACHANDRAN, R.
(Registrar in-charge).